## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 122/2017	-	For filing objections	Rule-4 of IB	New Age Real Properties, LLP Vs Bhuvana Infra Projects Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1. DR KUSRIMINAS	Patitioner	Whole	
9959223615			

2) K. Rossichandra ruhan Respondent -Advocate C.D. 996600 6658

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections. List it for hearing on 19/12/2017.

Member (J)